

SIKKIM



GOVERNMENT

GAZETTE

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

Gangtok

Friday 8th September, 2017

No. 432

**GOVERNMENT OF SIKKIM
HOME DEPARTMENT
GANGTOK**

No: 38/Home/2017

Dated: 04/09/2017

NOTIFICATION

The State Government in consultation with the High Court of Sikkim makes the following rules further to amend the Retired Judges Secretarial Assistance and Domestic Help Rules, 1999, namely :-

**Short title and
Commencement**

1. (1) These rules may be called the Retired Judges Secretarial Assistance and Domestic Help (Amendment) Rules, 2017

(2) They shall come into force on the date of its publication in the Official Gazette.

**Amendment of
Section 4.**

2. In the Retired Judges Secretarial Assistance and Domestic Help Rules, 1999, in sub-rule (ii) of rule 4, after the words "(Sevak/ Cook)" appearing in brackets, wherever they occur, the words "and driver" shall be inserted.

By Order and in the name of the Governor.

**Alok K. Shrivastava, IAS
Chief Secretary
Government of Sikkim
File No. Home/Conf/116/1999/02**